IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-17/ND/2014

IN THE MATTER OF:

Sh. Vibhor Gupta & Ors.

..PETITIONER

Vs.

Rajesh Buildcon & Infras. (P) Ltd

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Geetesh Meena, Advocate

Mr. Vibhor Gupta, Advocate

For the Respondents

: Mr. Sangram Patnaik, Advocate Mr. Sangram Singh, Advocate

Mrs. Swyam Siddha, Advocate

ORDER

List on 21.11.2017 along with CP No.48 (ND)/08.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017